

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 964  
TO BE ANSWERED ON FEBRUARY 08, 2024**

**DEMAND FOR RESIDENTIAL BUILDING**

**NO. 964. SHRIMATI RANJANBEN DHANANJAY BHATT:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the demand for residential buildings is increasing in various cities of the country;**
- (b) if so, whether the Government is preparing any scheme to provide residential buildings as per the demand;**
- (c) if so, whether the Government has taken any action in this regard so far;**
- (d) if so, the details thereof: and**
- (e) if not, the reasons therefor and the time by which action is likely to be taken in this regard?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a)to(e) As per Entry 18 of List-II (State List) of 7<sup>th</sup> Schedule of Constitution of India, 'Land and Colonization' is a State subject. Therefore, schemes related to housing come under the domain of State/UT Governments. Ministry of Housing and Urban Affairs does not maintain data related to demand for residential buildings.**

**However, Ministry of Housing and Urban Affairs is supplementing the efforts of States/UTs by providing Central Assistance through Pradhan Mantri Awas Yojana – Urban (PMAY-U), which aims to address the problem of shortage of urban housing. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. So far, 118.63 lakh houses involving Central Assistance of ₹2.0 lakh crore have been sanctioned. Out of sanctioned houses, a total of 114 lakh houses are grounded for construction and of which 80.02 lakh have been completed/delivered.**

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